

[Mr. Deputy-Speaker]

day of March, 1963, in excess of the amounts granted for those services and for that year."

The motion was adopted.

Shri S. K. Patil: Sir, I introduce the Bill.

11.28½ hrs.

APPROPRIATION (RAILWAYS)
NO. 4 BILL*, 1965

The Minister of Railways (Shri S. K. Patil): Sir, I beg to move for leave to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1965-66 for the purposes of Railways.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of India for the service of the financial year 1965-66 for the purposes of Railways."

The motion was adopted.

Shri S. K. Patil: Sir, I introduce the Bill.

Shri Hari Vishnu Kamath (Hoshangabad): Sir, as the air is thick with speculative rumours about the progress of the war, will you kindly ascertain from the Prime Minister, or the Defence Minister, or both whether a statement will be made in the House today so that we are not caught unawares, and we are present in the House at that time?

Mr. Deputy-Speaker: I will ascertain the position.

11.29 hrs.

WAREHOUSING CORPORATIONS
(SUPPLEMENTARY) BILL

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): I beg to move that the following amendments made by Rajya Sabha in the Bill to supplement the provisions of the Warehousing Corporation: Act, 1962, be taken into consideration:

"Enacting Formula

- (1) That at page 1, line 10, for the word "Fifteen h" the word "Sixteenth" be substituted.

Clause (1)

- (2) That at page 1, line 13, for the figure '1964' the figure '1965' be substituted.

The Schedule

- (3) That at page 2, for lines 20 and 21, the following be substituted, namely:—

- 5. Mysore
- 6. Punjab
- 7. Rajasthan
- 8. Uttar Pradesh'."

Mr. Deputy-Speaker: The question is:

"That the following amendments made by Rajya Sabha in the Bill to supplement the provisions of the Warehousing Corporation: Act, 1962, be taken into consideration:—

"Enacting Formula

- (1) That at page 1, line 10, for the word "Fifteenth" the word "sixteenth" be substituted.

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†Introduced with the recommendation of the President.